

I. THE PAYMENT OF GRATUITY
(CENTRAL) RULES, 1972

II. NOTIFICATIONS UNDER THE EMPLOYEES
PROVIDENT FUNDS AND FAMILY PENSION
FUND ACT, 1952

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND RE-
HABILITATION (SHRI G. VENKATE
SWAMY): Sir, I beg to lay on the
Table:—

I. A copy of the Ministry of
Labour and Rehabilitation (Depart-
ment of Labour and Employment)
Notification G.S.R. No. 1488 dated
the 16th September, 1972 (in Hindi)
publishing the Payment of Gra-
tuity (Central) Rules, 1972, under
sub-section (2) of section 15 of the
Payment of Gratuity Act, 1972.
[Placed in Library. See No. LT-
5218/73].

II. A copy each (in English and
Hindi) of the following Notifica-
tions of the Ministry of Labour and
Rehabilitation (Department of
Labour and Employment), under
sub-section (2) of section 7 of the
Employees Provident Funds and
Family Pension Fund Act. 1952:—

(i) Notification G.S.R. No.
1348, dated the 12th October,
1972, publishing the Employees'
Funds (Ninth Amendment)
Scheme, 1972. [Placed in Library.
See No. LT-4330/73].

(ii) Notification G.S.R. No.
1490, dated the 15th November,
1972, publishing the Employees'
Provident Funds (Eleventh
Amendment) Scheme, 1972.

(iii) Notification G.S.R. No. 63,
dated the 9th January, 1973, pub-
lishing the Employees' Provident
Funds (First Amendment)
Scheme, 1973.

[Placed in Library. See No. LT-
4217/73 for (ii) and (iii).]

I. The Apprenticeship (Amendment)
Rules, 1972 .

II. Report of the Deputy Director of
MINES SAFETY, VIZIANAGARAM ON
THE FATAL ACCIDENT WHICH OCCURRED
AT DEPOSIT NO. 5 OF THE BAILADILA
IRON ORE PROJECT ON THE 5TH JUNE,
1972.

SHRI G. VENKATE SWAMY: Sir,
I also beg to lay on the Table:—

I. A copy (in English and Hindi)
of the Ministry of Labour and Re-
habilitation (Department of Labour
and Employment) Notification
G.S.R. No. 1994, dated the 23rd Oc-
tober, 1972, publishing the Appren-
ticeship (Amendment) Rules, 1972,
under sub-section (3) of section 37
of the Apprenticeship Act, 1961.
[Placed in Library. See No. LT-
4331/73].

II. A copy (in English and
Hindi) of the Report of the De-
puty Director of Mines Safety,
Vizianagaram, on the fatal acci-
dent which occurred at Deposit
No. 5 of the Bailadila Iron Ore
Project on the 5th June, 1972.
[Placed in Library. See No.
LT-4219/73].

**CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC
IMPORTANCE**

Reported Decision to Speed up Re-
patriation of Stateless Persons of
Indian Origin from Sri Lanka

डा० साई महावीर : श्रीमन्, मैं
आपकी अनुमति से भारतीय मूल के लगभग
35,000 राज्यविहीन लोगों को श्रीलंका
से शीघ्रतापूर्वक स्वदेश भेजे जाने के निर्णय
के समाचार की ओर विदेश मंत्रों का ध्यान
दिलाना चाहता हूँ।

THE MINISTER OF EXTERNAL
AFFAIRS (SARDAR SWARAN
SINGH): Sir, the House is aware
that the Indo-Ceylon Agreement of
1964 (also known as the Shastri-